

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A./61/1312/2021**

This the **02<sup>nd</sup>** day of **September**, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Kavita Devi, Age 33 years, D/o Tail Singh, R/o Malwan Tehsil Hiranagar, District Kathua-184142.
2. Shoba Rani, Age 31 years, D/o Balwan Singh, R/o Village Khabbal, Tehsil and District Samba – 184121.
3. Anu Nathial, Age 35 years, D/o Sh. Krishan Kumar, R/o Village Gharana, Tehsil Suchetgarh, District Jammu- 181102.
4. Tasweer Akhter, Age 31 years, D/o Mohammad Latief, R/o Ward No. 10, Mohalla Navan, Rakouri - 185131.

.....Applicants

By Advocate: Mr. Irfaan Khan

**Versus**

1. Union Territory of Jammu & Kashmir through Commissioner / Secretary to Govt. Health and Medical Education Department, Civil Secretariat, Srinagar /Jammu, Pin Code - 180001.
2. The Principal, Govt. Medical College and Associated Hospitals, Jammu – 180001.
3. The Medical Superintendent, Govt. Medical College, Jammu – 180001.
4. The Matron, Govt. Medical College, Jammu – 180001.
5. The J&K Board of Professional Entrance Examination (BOPEE) through its Secretary, Baghat-i-Barzulla Opposite J&K Bank, Srinagar – 190001.

6. Principal, AMT (Ancillary Medical Training) School, Govt. Medical College, Jammu - 180001.

.....Respondents

By Advocate:- Mr. Sudesh Magotra, DAG.

**ORDER [O R A L]**

**Delivered by Hon'ble Mr. Anand Mathur, Member (A):**

Learned counsel for the applicants submits that the applicants have already preferred a representation in August 2021, a copy of which has been annexed at Annexure A-VIII, before the Principal, Govt. Medical College, Jammu (Respondent no. 2) seeking NOC for admission to GNM (Lateral Entry) Course 2021. Learned counsel for the applicants fairly submitted that the applicants would be satisfied, if a direction is given to the respondent no. 2 to consider their request for grant of NOC in a time bound manner.

2. Heard Mr. Irfan Khan, learned counsel for the applicants and Mr. Sudesh Magotra, DAG, learned counsel appearing on behalf of the respondents and perused the record.

3. In view of the submissions made by the learned counsel for the applicants, the O.A. is disposed of with a direction to the Principal, Govt. Medical College, Jammu (Respondent no. 2) to consider and decide the representation of the applicants filed in August, 2021 (Annexure A-VIII) for grant of NOC, by passing a reasoned and speaking order, within a

period of seven days from today. The order so passed shall be communicated to the applicants forthwith.

4. No order as to costs.

5. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

Anand...